Written Answers 1156.

t [Manhandling of the Station Master of Misrauli railway station by the Railway Protection Force'

STAFF

- 56. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that near about the 30th March, 1960, members of the Railway Protection Force manhandled the Station Master of Misrauli railway station located between Pratapgarh and Rai Bareilly; and
- (b) if so, what action has been taken in this matter?]

रेल उपमंत्री (श्री शाहनवाज खां):
(क) रिपोर्ट मिली है कि २६-३-६०
को मिसरौली स्टेशन के कर्मचारियों ग्रौर
मुरक्षा दल के कुछ रक्षकों के बीच हाथापाई
हुई ।

(ख) इस मामले की असलियत जानने के लिए विभागी जांच की जा रही है।

t[THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Report of a scuffle on 29-3-1960 between the station staff of Misrauli railway station and some Rakshaks of the R.P.F. has been received.

(b) Departmental enquiry to find out the facts of the case is in progress.]

12 Noon

PAPER LAID ON THE TABLE

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities

t[] English translation.

Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Food) Notification G.S.R. No. 386/ Ess. Com./Sugar, dated the 4th April, 1960, fixing the price for Indian Sugar standard (ISS) D-29 grade of sugar. [Placed in Library. See No. LT-2110/60].

TWENTY-SEVENTH REPORT OF' THE PUBLIC ACCOUNTS COMMITTEE (1959-60)

SHRI SURENDRA MOHAN GHOSE: (West Bengal): Sir, I beg to lay on the Table a copy of the Twenty-seventh Report of the Public Accounts Committee (1959-60) on the Excesses over Charged Appropriations disclosed in the Appropriation Accounts-of the Defence Services for the yearr 1957-58.

STATEMENT RE DISCUSSIONS: BETWEEN INDIAN AND PAKISTANI DELEGATIONS ON FACILITIES FOR CIVILIAN MOVEMENT

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Sir, with your permission I beg to state that meetings have been held, between the Indian and Pakistani delegations during the period 14th. April to 18th April, 1960, concerning: the grant of transit facilities for the movement of civilian traffic from one part of their country to the other part, through the other country. The discussions have been adjourned to enable each side to collect further information for consideration at a subsequent meeting to be convened next month. It is not considered: desirable in the public interest to disclose at this stage the details of the-discussion held.